

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 440/(MAH)/2017

CORAM:

Present:

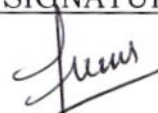
SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Gorakhpur Infrastructure Company Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
11	SUMIT NAIR	PRACTISING COMPANY SECRETARY (COUNSEL FOR PETITIONER)	

**ORDER**

**C.P. No. 440/14(1)/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Talks of Settlement are going on. The matter is adjourned to **08.12.2017**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**